COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 206 OF 2016
And
IA NOs. 445 & 446 OF 2016

Dated : 11th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Noida Power Company Ltd.	**…**	**Appellant(s)**
Vs.		
Uttar Pradesh Electricity Regulatory Commission & Ors.	**…**	**Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. C.K.Rai for R-1

ORDER

Issue notice on the appeal as well as in I.A. Nos. 445 & 446 of 2016 (Applications for stay and impleadment) to the Respondents. Mr. C.K. Rai takes notice on behalf of Respondent No.1. Notice be issued to the other respondents returnable on 17.08.2016. Dasti, in addition, is permitted.

List the matter on ***17.08.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt